

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 53 of 2019 &  
IA NO. 1851 of 2018**

**Dated : 23<sup>rd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Chikkanandi Solar Power Project LL.P &amp; Anr.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Gulbarga Electricity Supply Company Limited &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1

**ORDER**

***Admit.*** Issue Notice to the Respondents returnable on 05.08.2019.

Six weeks' time is granted to file objections/reply, if any, by the Respondents on or before 07.07.2019 after duly serving copy to the other side. Thereafter, rejoinder if any, be filed on or before 02.08.2019 after duly serving copy to the other side.

List the matter on **05.08.2019.**

**(S. D. Dubey)  
Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)  
Chairperson**